

Central Administrative Tribunal
Principal Bench

O.A. No. 171 of 1995

New Delhi, dated this 11th November, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri Adhir Kumar Pani,
S/o Shri P.C. Pani,
Executive Engineer (Elect.), CPWD,
R/o 18/16, Dover Lane,
Calcutta-29. Applicant

(None appeared)

Versus

1. Union of India through
the Secretary,
Ministry of Urban Affairs & Employment,
Nirman Bhawan, New Delhi-110011.
2. Director General of Works,
Central Public Works Dept.,
Nirman Bhawan, New Delhi-110011.
3. Dy. Director of Administration,
C.P.W.D., Nirman Bhawan, New Delhi.
4. Shri S.S. Chowla,
Superintending Engineer (Elect.),
B.F.R.E. Circle, C.P.W.D., Vidyut Bhawan,
Shankar Market, New Delhi-110001.
5. Shri A.K. Gandhiappan,
Superintending Engineer (Elect.),
C.P.W.D., Central Electrical Circle,
Hyderabad. Respondents

(By Advocate: Shri N.S. Mehta)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared on behalf of applicant even on the second call. We note that this case has been on Board since 2.11.99 and this case is listed at Sl. No.6 in the list of regular hearing cases in today's

20

cause list. In the absence of applicant or his counsel the O.A. dismissed ~~formally~~ default and non-prosecution.

Lakshmi Swaminathan

(Mrs. Lakshmi Swaminathan)
Member (J)

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(S.R. Adige)
Vice Chairman (A)

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